

†बंगला देश द्वारा 'बजाज' स्कूटरों की  
खरीद

318. सरदार गुरुचरण सिंह टोहड़ा :  
क्या विदेश व्यापार मंत्री यह बनाने की कृपा  
करेंगे कि :

(क) क्या बंगला देश ने हाल में भारत  
से 'बजाज' स्कूटर खरीदने का निर्णय किया  
है ; और

(ख) यदि हाँ, तो उसका व्यौग  
क्या है ?

‡[PURCHASE OF BAJAJ SCOOTERS BY  
BANGLA DESH

318. SARDAR GURUCHARAN  
SINGH TOHRA : Will the Minister of  
FOREIGN TRADE be pleased to state :

(a) whether Bangla Dash has recently  
decided to buy 'Bajaj' scooters from India;  
and

(b) if so, the details thereof ?]

विदेश व्यापार मन्त्रालय में उपमन्त्री (श्री  
ए० सी० जाज) : (क) तथा (ख) सरकार  
अलग-अलग भारतीय फर्मों के व्यापारिक लेन-  
देन के सम्बन्ध में आमतौर पर जानकारी  
नहीं रखती। तथापि, उपलब्ध जानकारी के  
अनुसार एक भारतीय फर्म ने 1,500 बजाज  
आटो रिक्शा चेचिस की सप्लाई के लिए बंगला  
देश व्यापार निगम के साथ एक संविदा की है।

[BY THE DEPUT MINISTER IN  
THE MINISTRY OF FOREIGN TRADE  
(SHRI A. C. GEORGE) : (a) and  
(b) Government do not ordinarily  
maintain information in respect of commer-  
cial transactions of individual Indian  
firms. However, according to available  
information, an Indian firm has entered  
into a contract with the Trading Corporation  
of Bangladesh for supply of the 1500 Bajaj  
Autorickshaw chasis.

\*FUNCTIONING OF INDIAN MOTION  
PICTURE EXPORT CORPORATION

†330. SHRI MAHAVIR TYAGI :  
DR. K NAGAPPA ALVA :  
SHRI VEERENDRA PATIL :  
SHRI SANDA NARAYANAPPA:  
SHRI U. K. LAKSHMANA  
GOWDA :  
SHRI VENIGALLA SATYAN-  
ARAYANA :  
SHRI KOTA PUNNIAH :

Will the Minister of FOREIGN TRADE  
be pleased to state :

(a) whether it is a fact that the Film  
Producers Gu'id of India has requested  
Government to enquire into the functioning  
of the Indian Motion Pictures Export  
Corporation; and

(b) if so, Government's reaction  
thereto ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE  
(SHRI A. C. GEORGE) : (a) The All  
India Film Producers Council, Bombay, of  
which the Film Producers Guild of India  
is a member has represented against the  
working of the Indian Motion Pictures  
Export Corporation.

(b) The matter is being looked into.

STATEMENT RE STARRED QUESTION  
NO. 560 ANSWERED ON 29TH  
AUGUST, 1972

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI K. R.  
GANESH) : Sir, in reply to the Supple-  
mentaries by hon. Members, Shri Thillai  
Villalan and Dr. Bhai Mahavir during the  
course of discussion in connection with  
Starred Question No. 560 on 29. 8. 72, it  
was stated by me that the total recovery  
in the case of Dr. Dharma Teja, was Rs.  
426 70 lakhs. In fact, the sum of Rs.  
426.70 lakhs represents the total arrears  
outstanding against Dr. J Dharma Teja,  
and not the recovery made. The statement  
made by me may, therefore, be taken as  
corrected above

† Transferred from the 16th November, 1972.

‡ [ ] English Translation.

\* Transferred from the 15th November, 1972.